

**GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT**

No. F.1(2)Nyay/2016

Jaipur, Date 08-08-2018

NOTIFICATION

In partial modification of the earlier notification No. F.1(2)Nyay/2016 dated 13.10.2017, in exercise of the powers conferred by sub-section (1), 1(A) and (2) of section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 and the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018, the State Government, in consultation with the Rajasthan High Court specify the pecuniary value of commercial disputes more than Rs. Five lacs and constitutes 7 Commercial Courts (District Judge level), as under:-

S. N.	Name of court	Place of sitting	Jurisdiction
1	Commercial Court, Ajmer	Ajmer	All districts falling in Ajmer Division
2	Commercial Court, Jodhpur	Jodhpur	All districts falling in Jodhpur Division & all districts falling in Bikaner Division
3	Commercial Court, Kota	Kota	All districts falling in Kota Division
4	Commercial Court, Udaipur	Udaipur	All districts falling in Udaipur Division
5	Commercial Court, No.2, Jaipur	Jaipur	Cases to be transferred from Commercial Court No.1, Jaipur
6	Commercial Court, No.3, Jaipur	Jaipur	Cases to be transferred from Commercial Court No.1, Jaipur
7	Commercial Court, No.4, Jaipur	Jaipur	Cases to be transferred from Commercial Court No.1, Jaipur

Note: The nomenclature of the existing Commercial Court, Jaipur is changed as Commercial Court No.1, Jaipur having jurisdiction of all districtss falling in Jaipur Division and all districts falling in Bharatpur Division.

By Order of H.E. the Governer

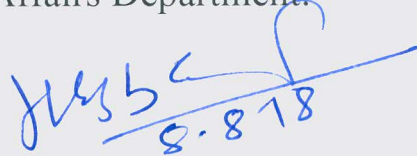

08.8.18

(Mahaveer Prasad Sharma)

Principal Secretary To the Government

Copy: Forwarded to the following for information and necessary action:-

1. Principal Secretary to H.E. the Governor, Government of Rajasthan.
2. Secretary to Hon'ble Chief Minister Government of Rajasthan.
3. Private Secretary to Hon'ble Central Law Minister Government of India, New Delhi.
4. Special Assistant to Hon'ble State Law Minister Government of Rajasthan.
5. Joint Secretary, Department of Justice Ministry of Law and Justice Government of India, New Delhi.
6. Joint Secretary, Ministry of Commerce & Industry (Department of Industrial Policy & Promotion) Udyog Bhawan, Government of India, New Delhi.
7. Chief Secretary Government of Rajasthan.
8. Commissioner of Industries & Secretary, Corporate Social Responsibility (CSR) Government of Rajasthan, Jaipur.
9. Registrar General, Rajasthan High Court, Jodhpur.
10. Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
11. All District Collector/ All Superintendent of Police, Rajasthan.
12. All District & Sessions Judge/ Chief Judicial Magistrate, Rajasthan.
13. All Concern Courts.
14. Director General, Police/Jail, Rajasthan Jaipur.
15. Law Secretary, Litigation, Government Secretariat, Jaipur.
16. Director, Prosecution, Government Secretariat, Jaipur.
17. Director, Department of Printing and Stationery Rajasthan Jaipur for Publication in gazette (With C.D.)
18. Director, Department of Public Relation and Information.
19. Programmer, Law & Legal Affairs Department.
20. Guard File.


8.8.18

(Madhu Sudan Sharma)

Joint Secretary To the Government